

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Silverton Spinners Limited Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders as on Date: 05-04-2024; Name of IP: PRATAP MUKHERJEE; Process Number: 1; Last 5 digit of registration number: 13851

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	2894938	4	2894938				NA
2	Liquidation costs incurred till date		306272.75		306272.75				NA
3	Secured financial creditors	4	8276341083.95	4	8276341083.95				Annexure 3
4	Unsecured financial creditors	2	113877000	2	113877000			480761524	Annexure 4
5	Operational creditors (Workmen)	325	500111519	325	19349995				Annexure 5
6	Operational creditors (Employees)	4	1535250	4	1014871		520379		Annexure 6
7	Operational creditors (Government Dues)	5	400639340	4	380471370		20167970		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	10608885	2	5202994		5405891		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	174452900	2	174452900				Annexure 9
Total		348	9480767188.7	347	8973911424.7	0	26094240	480761524	